### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 1250

TO BE ANSWERED ON THE 18<sup>TH</sup> DECEMBER, 2018/AGRAHAYANA 27, 1940 (SAKA)

#### **COASTAL POLICE STATIONS**

1250. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of coastal police stations presently functional in the country, State/UT-wise;
- (b) the measures taken by the Government for strengthening coastal police stations and the amount extended to the coastal police stations during the last three years, State/UT-wise;
- (c) whether the Government proposes to set up more coastal police stations; and
- (d) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): The State/UT-wise details of coastal police stations is given in the Annexure. The Coastal Police has been equipped with 204 boats, 30 jetties, 284 four-wheelers, 554 two-wheelers, 97 check-posts, 58 out-posts and 30 barracks. The Coastal Police Stations are also equipped with navigation/communication equipment, card readers, equipment enhancing night operation capabilities of boats, computer systems, etc.

Under Phase-II of the Coastal Security Scheme (2011-2020), Rs.129.93 crore has been released to coastal States/UTs for creation of infrastructure, including coastal police stations.

#### LS.US.Q.NO.1250 FOR 18.12.2018

Coastal Security Scheme, Phase-I (2005-2011) and Phase-II (2011-2020) were formulated based on the suggestions/recommendations of coastal States/UTs. All components of the Scheme and costs were fixed and frozen at the beginning of the Scheme itself. Coastal security being an ongoing process, feedback from all stakeholders is obtained from time to time for improving the coastal security mechanism.

\*\*\*\*

# ANNEXURE TO LOK SABHA UNSTARRED QUESTION NO.1250 FOR ANSWER ON 18.12.2018

| SI.<br>No. | Name of State/ UT         | Coastal Police Stations |            |
|------------|---------------------------|-------------------------|------------|
|            |                           | Sanctioned              | Functional |
| 1          | Gujarat                   | 22                      | 22         |
| 2          | Maharashtra               | 19                      | 19         |
| 3          | Goa                       | 07                      | 07         |
| 4          | Karnataka                 | 09                      | 09         |
| 5          | Kerala                    | 18                      | 14         |
| 6          | Tamil Nadu                | 42                      | 39         |
| 7          | Andhra Pradesh            | 21                      | 21         |
| 8          | Odisha                    | 18                      | 18         |
| 9          | West Bengal               | 14                      | 14         |
| 10         | Daman & Diu               | 03                      | 02         |
| 11         | Puducherry                | 04                      | 04         |
| 12         | Lakshadweep               | 07                      | 07         |
| 13         | Andaman & Nicobar Islands | 20                      | 20         |
|            | Total                     | 204                     | 196        |

\*\*\*\*